

(d) After declaration of National Highway, project reports are prepared and development works are taken up keeping in view the feasibility, *inter-se-priority* and availability of funds.

Tax rationalisation for taxis and maxis

2450. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to rationalize taxes for taxis and maxis operating within a State and also inter-State;

(b) if so, the details thereof; and

(c) the fresh steps taken by Government to promote free movement of taxis and maxis in States in order to encourage tourism ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

(b) Taxation of motor vehicle is a State subject and it is governed by the respective State laws/rules. The issue regarding rationalization of motor vehicle taxes was discussed in the 35th meeting of Transport Development Council (TDC) held on 23.10.2013 under the Chairmanship of Union Minister for Road Transport and Highways. The TDC decided to rationalize taxes for Taxis/Maxis by State Governments at floor rate of 6% or more on the sale price by 31.03.2014 and on taxi/maxi operating on inter-State route by 30.09.2014. Taxation of motor vehicle being State Subject, the States are required to notify the rationalization of motor vehicle taxes in their respective States in consonance with the decision taken by Transport Development Council.

(c) All State Governments and Union Territories Administration were requested on 12.12.2013, 06.06.2014 and subsequently in the 36th TDC meeting held on 28.10.2014 for issuing notifications for rationalization of Motor Vehicle Taxes in their respective States/UTs as per the decisions taken in the 35th TDC Meeting held on 23.10.2013.

Construction of Tripunithura bypass

2451. SHRI P. RAJEEVE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has received any proposal from Kerala Government for approval of the revised land acquisition estimate for Tripunithura bypass; and